

Title: Introduction of the Private Schools (Regulation) Bill, 1998.

15.13 hrs.

SHRIMATI LAKSHMI PANABAKA (NELLORE): I beg to move for leave to introduce a Bill to regulate the functioning of private schools and for matters connected therewith or incidental thereto.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to regulate the functioning of private schools and for matters connected therewith or incidental thereto."

The motion was adopted.
